

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.04.2021 (TUESDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No.16 of 2021	Dinesh Vatsayan (Suspended Director BBN Foods Hi-Tech Processing Pvt. Ltd.) Vs. Gurdev Bassi (Liquidator, BBN Foods Hi-Tech Processing Pvt. Ltd.) & Anr.	Sinha Shrey Nikhilesh	Sardavinder Goyal-R-1 Brijesh Kr. Tamber-R2

### For Admission (After Notice)

2.	Comp. App. (AT) No. 05 of 2021	Mr. Chandrasekaran Ananthanarayanan Vs. Registrar of Companies, Chennai	R.L. Sinha	Annu Singh
----	--------------------------------	---	------------	------------

### For Hearing

3.	Comp. App. (AT) No. 12 of 2021  <b>Part Heard</b>	Vijay Kumar Chopra & Ors. Vs. Sudershan Chopra & Ors.  <b>With</b>	Swapnil Gupta	Rajshree Chaudhuary-R1 to R6 Akshita Sachdeva Mansi Sood Dhruv Chawla
4.	Comp. App. (AT) No. 26 of 2021  <b>Part Heard</b>	Arvind Chopra & Ors. Vs. Vijay Kumar Chopra & Ors.	Ekansh Mishra	Rohit Sud
5.	Comp. App. (AT) No. 29 of 2021  <b>Part Heard</b>	Solar Industries India Ltd. Vs. Kailash Chandra Nuwal & Ors.	Gopal Sawal	Vijayendra Pratap Singh A Jalan Rahul Goel-R1 Saudamini Sharma-R2 Syed Firdavs-R3 Simran Bhat-R5 & R6
6.	Comp. App. (AT) (Ins) No. 1328 of 2019	LIC Housing Finance Ltd. Vs. CA Kannan Tiruvengadam & Ors.  <b>With</b>	Arushi	Shreyas Edupuganti-R1

7.	Comp. App. (AT) (Ins) No. 86 of 2021	Sam Business Continuity Services Vs. CA Kannan Tiruvengadam and Ors.	Minakshi Jyoti	
8.	Comp. App. (AT) (Ins) No. 691 of 2020	Securities and Exchange Board of India Vs. Kerala Housing Finance Ltd. (KHFL) & Ors.  <b>With</b>	Pratap Venugopal	P D Vincent-R1 Harshad V. Hameed-R2
9.	Comp. App. (AT) (Ins) No. 692 of 2020	Securities and Exchange Board of India Vs. Kerala Housing Finance Ltd. (KHFL) & Ors.	Pratap Venugopal	P.D. Vincent-RP Harshad V. Hameed-R2
10.	Comp. App (AT) (Ins) No. 899 of 2020	Nakul Bharana (Erstwhile Director of Corporate Debtor) Vs. Anil Kohli (Appointed IRP for The Corporate Debtor) & Ors.	Apoorv Agarwal	Abhirup Dasgupta Abhishek Anand- R1 Nalin Kumar-R2 Prachi Johri-CoC
11.	Comp. App (AT) (Ins) No. 900 of 2020	Kamala Kumar & Ors. Vs. Bharath Hi-Tech Builders Pvt. Ltd.	Ishaan George	Sandeep Bajaj Aakanksha Nehra Parag Rai
12.	Comp. App. (AT) No. 351 of 2018	Rabindra Nath Ghosh & Ors. Vs. Jaytarama Cold Storage Pvt. Ltd. & Ors.	Soumya Dutta	Jishnu Chaudhury Arjun Aggarwal Neeraj Kr. Gupta- R2 & R3 Patita Paban-R1, R19 & R20

Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By the order of Hon'ble Acting Chairperson

-sd/-  
Registrar